

the National Security Ordinance, 1980.

(b) Yes, Sir.

अपराधिक घटनायें

1299. श्री केशवराव पारधी :

श्री हीरालाल आर० परमार :

श्री कृष्ण चन्द हल्दर :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) जनवरी से अक्तूबर, 1980 के दौरान देश भर में लूटपाट, बलात्कार, छुरा घोंपने, गुण्डागर्दी करने, निर्धनों तथा अनुसूचित जातियों तथा अनुसूचित जनजातियों के लोगों पर अत्याचार करने की राज्यवार कितनी घटनाओं की जानकारी सरकार को मिली ;

(ख) इस बारे में क्या कार्यवाही की गई; और

(ग) इस प्रकार की घटनाओं को रोकने के लिए प्रत्येक राज्य ने क्या कदम उठाये ?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) : (क) से (ग). अपेक्षित सूचना एकत्र की जा रही है और उसके प्राप्त होने पर एक विवरण सभा पटल पर रख दिया जायेगा ।

Report of Study Group on Utilising Waters of West Flowing Rivers

1300. SHRI K. T. KOSALRAM: Will the Minister of PLANNING be pleased to state:

(a) whether the Study Group constituted to go into the question of utilising the waters of West flowing rivers from Tamil Nadu into Kerala has submitted its report; and

(b) if so, the action taken thereon?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) and (b). Two Expert Committees are now examining the question of utilizing the waters of the West flowing rivers. One Expert Committee was constituted by the Ministry of Irrigation in December, 1976, to study the feasibility of Eastward diversion of West flowing rivers of Kerala and Karnataka. The report of this Committee is yet to be received.

The Planning Commission had constituted a Committee in February, 1978, for assessment of water resources of rivers flowing into the Arabian Sea and their utilization. The final report of the Committee is yet to be received. In their interim report they have commented on the Dastur proposals of Himalayan Canal and Garland Canal and have expressed an opinion that the Dastur proposals are of doubtful engineering feasibility and economically prohibitive.

Restoration of Assembly in Assam

1301. SHRI SATISH AGARWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have come to the conclusion that the Assam Agitation can be effectively dealt with only with the restoration of the popular rule in the State; and

(b) if so, when Government propose to activate the Assembly?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). Government have all along been keen to arrive at a satisfactory solution to the problem of foreigners in Assam through discussions and have kept its doors open.

No decision has been taken so far to form a popular Government.